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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 3713/2019, CM APPLs.17059/2019, 24430/2020, 8881/2021, 14267-14268/2021, 26327/2021, 40275/2021, 37776/2022, 37777/2022 and 37839/2022

ROUSE AVENUE BAR ASSOCIATION

.....Petitioner

Through:

Versus

THE BAR COUNCIL OF DELHI & ANR. Respondents

Through: Mr.Ajay Kumar Agarwal, Advocate

with Mr.Sachin Jain and Mr.Shivender Sharma, Advocates for

R-1.

Mr.Dayan Krishnan, Sr.Advocate, Mr.Kirti Uppal, Sr.Advocate with Mr.Sandeep Sharma, Mr.Siddharth Tripathy, Mr.Sukrit Seth and Mr.Chandan Sinha, Advocates for

DHCBA.

Mr.Pankaj Kumar Singh, Advocate with Mr.Sarwan Kumar, Advocate with Applicants-in-person in C.M.

Appls.14267-14268/2021.

2

+ W.P.(C) 11975/2019 & CM APPLs. 49042/2019, 2204/2020, 2205/2020 and 37840/2022

ROUSE AVENUE BAR ASSOCIATIONPetitioner Through:

versus

THE BAR COUNCIL OF DELHI & ORS. Respondents
Through: Mr.Ajay Kumar Agarwal, Advocate

with Mr.Sachin Jain and

W.P.(C) 3713/2019 & connected matters

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Mr.Shivender Sharma, Advocates for R-1. Mr.Dayan Krishnan, Sr.Advocate with Mr.Sandeep Sharma,

Mr.Siddharth Tripathy, Mr.Sukrit Seth and Mr.Chandan Sinha,

Advocates for DHCBA.

3

W.P.(C) 10363/2021 & CM APPLs.31884/2021, 17981/2022 + 51769/2023 and 57075/2023

LALIT SHARMA AND ORS.

.....Petitioners

Mr.Pankaj Kumar Singh, Advocate Through:

with Mr.Sarwan Kumar, Advocate

with Petitioners in person.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through:

Mr.Ruchir Mishra, Advocate with Mr.Mukesh Kr.Tiwari and Ms.Reba Jena Mishra, Advocates for UOI.

Mr.Sudeep Singh, Advocate with Mr.Bhavya Sethi, Mr.Akul Mehandru and Mr.Manish Gupta, Advocates.

Mr. Ajay Kumar Agarwal, Advocate Mr.Sachin Jain and Mr.Shivender Sharma, Advocates for R-3.

Mr.Dayan Krishnan, Sr.Advocate Mr.Sandeep Sharma, with Tripathy, Mr.Siddharth Mr.Sukrit and Mr.Chandan Seth Sinha,

Advocates for DHCBA.

Mr.Mohit Gupta, Advocate with Mr.Rajeev Tehlan, Mr.Vishal Saxena, Mr.Dhruv Mehta, Ms.Meenakshi Garg and Ms.Seemaf Ali Fatima,

Advocates for Impleader.





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W.P.(C) 4756/2023 & CM APPLs. 18334/2023, 33247-33248/2023, +36584/2023. 37055-37058/2023, 37063/2023, 37064/2023, 38310/2023 and 47263/2023

NITIN KUMAR ADVOCATE

.....Petitioner

Petitioner-in-person with Mr.Sahil Through:

Kumar Gahlwat and Mr.Sagar Singh,

Advocates.

versus

BAR COUNCIL OF DELHI & ORS.

..... Respondents

Through:

Mr. Ajay Kumar Agarwal, Advocate Mr.Sachin with Jain Mr.Shivender Sharma, Advocates for R-1.

Mr.Dayan Krishnan, Sr.Advocate with Mr.Sandeep Sharma. Mr.Siddharth Tripathy, Mr.Sukrit Mr.Chandan and Sinha.

Advocates for DHCBA.

Mr.N.K.Kadian. Advocate with Mr. Manjeet Mathur, Advocate for R-7.

Mr.Mohit Gupta, Advocate with Mr.Rajeev Tehlan, Mr.Vishal Saxena, Mehta. Ms.Meenakshi Mr.Dhruv Garg and Ms.Seemaf Ali Fatima, Advocates for Impleader.

Mr.Pankaj Kumar Singh, Advocate with Mr.Sarwan Kumar, Advocate and Applicants in person in C.M.

APP1.33247/2023.





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+ W.P.(C) 6338/2023 & CM APPLs.24878/2023 AND 51772/2023

P K DASH ADVOCATEPetitioner

Through: Petitioner in person with Mr.Gautam

Das and Mr.D.N.Jha, Ms.Prachi and

Mr. Abheet, Advocates.

Versus

SAKET BAR ASSOCIATION AND ORS. Respondents

Through: Mr.Ajay Kumar Agarwal, Advocate

with Mr.Sachin Jain and Mr.Shivender Sharma, Advocates for

R-1.

Mr.Dayan Krishnan, Sr.Advocate with Mr.Sandeep Sharma, Mr.Siddharth Tripathy, Mr.Sukrit Seth and Mr.Chandan Sinha,

Advocates for DHCBA.

Mr. Anurag Ahluwalia, CGSC for

R-15.

6

+ W.P.(C) 17018/2022 & CM APPL.53332/2023

P K DASH ADVOCATEPetitioner

Through: Petitioner in person with Mr.Gautam

Das and Mr.D.N.Jha, Ms.Prachi and

Mr. Abheet, Advocates.

versus

BAR COUNCIL OF DELHI AND ORS. Respondents

Through: Mr.Ajay Kumar Agarwal, Advocate with Mr.Sachin Jain and

Mr.Shivender Sharma, Advocates for

R-1.

Mr.Dayan Krishnan, Sr.Advocate with Mr.Sandeep Sharma, Mr.Siddharth Tripathy, Mr.Sukrit

W.P.(C) 3713/2019 & connected matters

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Seth and Mr.Chandan Sinha, Advocates for DHCBA.

7 +

W.P.(C) 13140/2023 & CM APPL. 51894/2023

RAJIV KHOSLA

.....Petitioner

Through: Petitioner in person.

Versus

REGISTRAR GENERAL, HIGH COURT OF DELHI

.... Respondents

Through: Mr. Anurag Ahluwalia, CGSC for R-

1.

Mr.Ajay Kumar Agarwal, Advocate with Mr.Sachin Jain and Mr.Shivender Sharma, Advocates for

R-2.

Mr.Dayan Krishnan, Sr.Advocate with Mr.Sandeep Sharma, Mr.Siddharth Tripathy, Mr.Sukrit Seth and Mr.Chandan Sinha,

Advocates for DHCBA.

CORAM:

HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MR. JUSTICE RAJIV SHAKDHER HON'BLE MR. JUSTICE SURESH KUMAR KAIT

ORDER 17.11.2023

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- 1. Learned senior counsel for the Delhi High Court Bar Association states that the Delhi High Court Bar Association is agreeable in principle to uniform election in respect of all the Bar Associations on one day.
- 2. He, however, states that the Delhi High Court Bar Association would like to make some suggestions with regard to the modalities to be adopted for conduct of elections.

W.P.(C) 3713/2019 & connected matters

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- 3. After some arguments, it is agreed that the suggestions of the Delhi High Court Bar Association shall be discussed in meetings to be convened by the Secretary, Delhi High Court Bar Association within a week.
- 4. The Tis Hazari Bar Assocation states that it shall reconsider its position with regard to the uniform election in respect of all the Bar Associations on one day.
- 5. List the matter for hearing and disposal on 4th December, 2023 at 2:30p.m. Interim orders, if any, to continue.

THE ACTING CHIEF JUSTICE

RAJIV SHAKDHER, J

SURESH KUMAR KAIT, J

NOVEMBER 17, 2023 TS

W.P.(C) 3713/2019 & connected matters